

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1181
ANSWERED ON:16.11.2010
CONSUMER CLUBS
Singh Shri Radhey Mohan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of consumer clubs set up in the country including Uttar Pradesh, State- wise;and
- (b) the extent to which these clubs have been effective in achieving their objectives?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): The Statewise list of Consumer Clubs set up in the country is given in Annexure. No Consumer Club has been set up in Uttar Pradesh.

(b): Setting up of a network of Consumer Clubs in the schools is considered to be a good exercise for spreading awareness about the rights of the consumers. Non formal pro-active system of imparting consumer education to the school children by involving them in various consumer welfare and consumer protection activities by setting up of consumer clubs will go a long way in educating the children about the rights of consumers as provided in the Consumer Protection Act, 1986. The Indian Institute of Public Administration had conducted an evaluation of the Scheme for setting up Consumer Clubs. The evaluation report, inter alia, indicates that the Scheme on Consumer Clubs is in good progress as it involves the youth, particularly students of schools in strengthening the consumer movement and creation of awareness. The report has also made suggestions to continue the scheme by making appropriate modifications in the scheme.